

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-193(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: M/s. Netalty Systems Pvt. Ltd. V/s. M/s. Eminent Infiradevelopers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (a)	Mr. Mayank Goel, Advocate Mr. MonamshelMaring, Advocate		
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	For the Respondent (a)	Mr. S. K. Sharma, Advocate		
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Order

At the request of both the parties, adjourned to 18.08.2017.

-sd-
(S. K. Mohapatra)
Member (T)

-sd-
(Ina Malhotra)
Member (J)